

APP-memo p  
show cause wif  
filed.

Further  
orders reg.  
stay.

Fabu Bench  
30/10

Show cause  
till 20. copy  
served.

APP-memo  
not filed.

Further  
orders reg.  
stay.

Fabu  
10/11 Bench

Show cause  
filed.

For brother  
orders on  
stay.

Fabu Bench  
26/11

Pursuance of the stay order of  
the Tribunal. Lt. SSC wants ten  
days time to obtain instruction  
and for having submission on  
this point. In view of this adjd.  
to 27.11.01 for consideration of  
further continuation of the interim  
order or otherwise. Interim order  
to continue till 27.11.2001.

Vice-Chairman  
16/11

27.11.2001.

It is submitted by learned SSC that he has  
filed Memo of appearance which has not been brought on  
record. Learned counsel for the applicant Shri D.P.  
Dhalsamant submits that the applicant does not want to  
pursue the OA. I have heard Shri D.P. Dhalsamant, Learned  
counsel for the applicant and Mr. A.K. Bose, learned SSC  
for the Respondents. In view of the submission made, the  
OA is disposed of as not being pressed.

Sonmath San,  
Vice-Chairman  
27/11/2001